

(b) whether it is also a fact that some papers were circulated during the conference about changes being considered for the labour reforms; and

(c) if answers to part (a) and (b) be in the affirmative what action Government have taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU):** (a) Yes, Sir. The 40th Indian Labour Conference held on 9-10 December 2005 was addressed by the Prime Minister.

(b) The ILC held deliberations on the items decided upon by the Tripartite constituents in the Standing Labour Committee. These were:

- (i) Social security for unorganized sector workers including agriculture sector workers covering their service conditions, social security and other benefits;
- (ii) Amendment to the Labour Laws.

(c) Does not arise.

#### **Taking over of E.S.I. Hospital by Goa Government**

1737. **SHRI SHANTARAM LAXMAN NAIK:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government of Goa has offered to takeover the E.S.I. hospital situated in the Ponda taluka of Goa;

(b) the details of the proposal made by the Goa Government;

(c) whether Government are considering the proposal;

(d) whether there are differences of opinion between the State and Central Government; and

(e) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU):** (a) No, Sir. There is no ESI Hospital in Ponda taluka, Goa.

(b) to (e) Do not arise in view of (a) above.